

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 584 of 1864

Krishnarav Anant Joshi Inamdar of the Tanna Collectorate

Appellant,

(Original Plaintiff)

versus

Surtos bin Govinda Doozga of the Tanna Collectorate

Respondent

(Original Defendant)

Rs. 32-11-11

The claim in the Original Suit was to recover the balance of rent alleged to be due for five years

In Appeal No. 20 of 1863 the duty collector of the District of Saurashtra at Saurashtra enforced the Decree of the M<sup>r</sup> of Saurashtra who had repelled the claim

A Special Appeal was preferred in the High Court on the grounds that // there has been a substantial error in law has occurred in the investigation of the case & which has produced error in the decision of the

the case upon its merits in that the  
evidence prayed for in the Parkhurst  
was not taken that /2/ the Court declined  
to receive the expenses tendered to call  
for evidence and disposed of the case:  
that /3/ there was an issue raised in  
the appeal that the Court of Original  
jurisdiction declined to receive the  
expenses and disposed of the case, but  
the Appellate has not passed any  
decision thereon and that /4/ a further  
extension ought to have been once more  
granted but it was not done so.

The Court was filed  
the decree of the full: with  
costs on Spl. Appt.

Atty General  
J. W. Warden

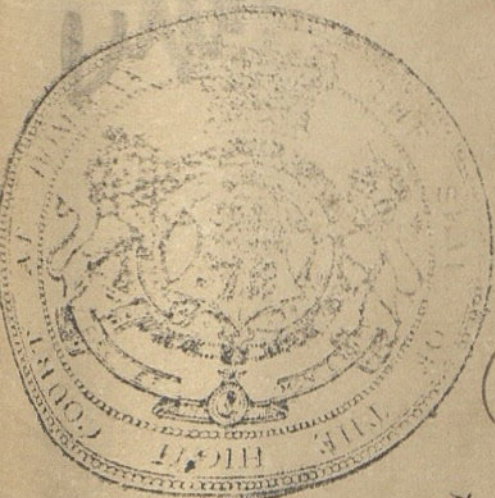
MEMORANDUM OF COSTS incurred in Special Appeal No. 584  
of 186 4 against the decision of the Acting Collector of the  
District of Tanna and disposed of on the 14<sup>th</sup> October 1864  
by confirming the same with costs

BY THE APPELLANT—

In the District.			
In the <i>Mauledan's Court</i> .....	3 8 4		
In the <i>Collector's Court</i> .....	3 12 0		
In this Court.			7 4 "
Stamp for Memorandum of Special Appeal .....	2 0 0		
Stamps for copies of Decree and Judgment .....	1 8 0		
Stamp for Vukeelutnama .....	2 0 0		
Batta for Process and Postage .....	1 2 0		
Sectioner's Fee .....	" 0 4		
Vukeel's Fee .....	" 15 4	8.3 8	
		Rupees....	15. 7 8

BY THE RESPONDENT.

In the District.			
In the <i>Mauledan's Court</i> .....	" "		
In the <i>Collector's Court</i> .....	" "		
In this Court.			" " "
Stamp for Vukeelutnama .....	" "		
Vukeel's Fee .....	" "	" "	
		Rupees....	" " "



*[Handwritten Signature]*

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For acting Registrar

For Sealer  
The 14<sup>th</sup> day of October 1864